

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:664
ANSWERED ON:07.08.2013
ROHINI RESIDENTIAL SCHEME
Hussain Shri Syed Shahnawaz

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of the persons who are yet to be allotted plots by the Delhi Development Authority (DDA) under the Rohini Residential Scheme, 1981 along with the reasons therefor;
- (b) whether the Government has initiated the process of allotment of plots to the remaining registrants of the said Scheme; and
- (c) if so, the progress made in this regard so far and the time by which the plots to remaining registrants are likely to be allotted?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

- (a) : 744 persons could not be allotted due to non-availability of vacant plots of the required size.
- (b) & (c) : DDA has initiated the process of allotment of plots to the remaining registrants of the scheme and they are likely to be made in 2013-14.